

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 2, 2006**

**No. 98 /DR(S)/2006**

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, following officers of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 22,850-500-24850/- from the date mentioned against their names. However, it is subject to determination of final seniority.

Sl. No.	Name of the officer	Date of Grant of Super Time Pay Scale	Vacancy Caused by
1.	Sri Ved Prakash Gaur	01.08.2005	Consequent to retirement of Sri Ghanshyam Pandey-I on 31.07.2005
2.	Sri Ram Autar Singh-II	01.08.2005	Consequent to retirement of Sri Kashi Prasad Mishra on 31.07.2005
3.	Smt. Jai Shree Tewari	01.08.2005	Consequent to retirement of Sri Aditya Prakash Sharma on 31.07.2005
4.	Sri Subhash Chandra Agarwal	01.08.2005	Consequent to retirement of Sri Yad Ram-II on 31.07.2005
5.	Sri Khagesh Bahadur	01.08.2005	Consequent to retirement of Sri Hemant Chandra Seth on 31.07.2005

**BY ORDER OF THE COURT,**

Sd/-  
**(G.K. CHATURVEDI)**  
**I/c REGISTRAR GENERAL**

**No. 66 /DR (S)/ 2006, Dated: Allahabad: May 2, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Joint Secretary, Law and Joint Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue, Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).

8.

<b>Sl. No.</b>	<b>Name of the officer</b>	
1.	Sri Ved Prakash Gaur	District & Sessions Judge, Jalaun at Orai
2.	Sri Ram Autar Singh-II	District & Sessions Judge, Balrampur
3.	Smt. Jai Shree Tewari	District & Sessions Judge, Chitrakoot
4.	Sri Subhash Chandra Agarwal	District & Sessions Judge, Lalitpur
5.	Sri Khagesh Bahadur	The then District & Sessions Judge, Kaushambi

9. All the District & Sessions Judge subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR**